

children of those engaged in Unclean Occupations.

5. Book Banks Scheme of SC/ST Students studying in Medical and Engineering Colleges.
6. Girls Hostels for Scheduled Castes and Scheduled Tribes.
7. Ashram Schools for ST children in Tribal Sub-Plan Areas.
8. Boys Hostels for SCs and STs.
9. Coaching and Allied Schemes.
10. Assistance to Voluntary Organisations.
11. Integrated Rural Development Programme (IRDP)
12. Training of Rural Youth for Self-Employment (TRYSEM)
13. Development of Women and Children in Rural Areas (DWCRA).
14. Jawahar Rozgar Yojana (JRY).

Intimation of Marks by Staff Selection Commission

530. SHRI NANDLAL MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether Staff Selection Commission (S.S.C.) which hold examinations for class III posts in intimating the marks obtained in various papers to the candidates;

(b) if not, the reasons therefor; and

(c) the steps taken to supply mark-sheets to the candidates who appear in various examinations conducted by Staff

Selection Commission as is being done by Union Public Service Commission?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) No, Sir.

(b) and (c). Excepting the Union Public Service Commission, other examining bodies like the Railway Service Commission and the Banking Service Recruitment Boards do not follow this practice. In view of the large number of candidates appearing in the various examinations held by the Staff Selection Commission, the SSC also do not find it feasible to intimate marks to each candidate.

Transmission Equipments of Air, Kohima

531. SHRI SHIKIHO SEMA: Will the PRIME MINISTER be pleased to state:

(a) whether the transmission equipments at AIR (Kohima) are out-dated resulting in irregularities and disruptions in transmission;

(b) if so, when the transmission equipments are likely to be replaced; and

(c) whether any budgetary provision has been made during the current financial year in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The 50 KW MW and 2 KW SW Transmitters installed at Kohima are functioning satisfactorily. However, the 2 KW SW transmitter is under replacement by a 50 KW SW transmitter for which a budgetary provision of Rs. 145.55 lakhs has been earmarked during

the current financial year. The project is envisaged to be completed during 1991-92.

Sainik School, Balachadi, Jamnagar

532. SHRI K.S. CHAVDA: Will the PRIME MINISTER be pleased to state:

(a) whether Sainik School, Balachadi (Jamnagar) prepares students for their entry into the National Defence Academy in the officers cadre of armed forces;-

(b) the number of students belonging to Scheduled Castes and Scheduled Tribes admitted during each of the last three years in the Sainik School;

(c) whether freeships and scholarships are given to those SC & ST students whose parents' annual income is less than Rs. 25,000;

(d) if so, whether Government propose to give them freeships and scholarships by removing economic criteria; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b)

| | <i>No. of SC students admitted</i> | <i>No. of ST students admitted</i> |
|----------|------------------------------------|------------------------------------|
| <i>1</i> | <i>2</i> | <i>3</i> |
| 1988-89 | 11 | 6 |
| 1989-90 | 18 | 8 |
| 1990-91 | 15 | 6 |

(c) to (e). Full scholarship is given to those SC/ST students whose parents' income does not exceed Rs. 25,000/- per annum. There is no proposal at present to remove the economic criteria.

Kashmir Migrants

533. DR. DEBI PROSAD PAL:
SHRI BALESHWAR YADAV:
SHRI RAJENDRA
AGNIHOTRI:
SHRICHIRANJILAL SHARMA:
SHRI RAMESHWAR
PATIDAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of persons who migrated from Kashmir to various places in the country from 1 December, 1989 till date and the details thereof;

(b) the details of relief camps organised;

(c) the number of persons rehabilitated so far, alongwith details of schemes if any, under consideration of Government to provide gainful employment to these migrants; and

(d) the number of migrants who returned to Kashmir so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-